

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

Item No. 12  
CP. 21/241-242/(ND)/2020

**Under Section: 241-242**

**In the matter of:**

Mr. Rohit Gupta

....**Appellant**

Vs.

M/s Hibiscus Wellness Pvt. Ltd.

....**Respondent**

**Order delivered on 15.01.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Appellant : Mr. B.K. Mishra, Adv.

For the Respondent :

**ORDER**

Issue notice to respondents No. 1 to 4, being Mr. Rajendra Kumar Gupta, Ms. Shweta Gupta Jai, M/s Hibiscus Wellness Pvt. Ltd. and Registrar of Companies. Adjourned to 31.03.2020.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Vaishali